

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION No. 2533
TO BE ANSWERED ON 17th March, 2021**

Increasing percentage of ethanol in petrol

2533. SHRI RAJEEV SATAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is fact that Government has decided to increase the percentage of ethanol in petrol from 10 per cent to 20 per cent;
- (b) if so, the reasons why it has not been mandatory to mix 20 per cent ethanol by private petroleum companies;
- (c) whether India started mixing ethanol in petrol since 2003 but facility of ethanol blending is still not available;
- (d) whether it is fact that there is no ethanol storage facility at Nayara Energy Ltd., Wardha, Maharashtra; and
- (e) if so, the steps Government will take in this regard?

ANSWER

**MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (c): The Government notified the National Policy on Biofuels in 2018. This policy has laid out indicative targets of achieving 20% blending of ethanol in petrol and 5% blending of biodiesel in diesel in the whole country by 2030. Ethanol blending in petrol under the Ethanol Blended Petrol (EBP) Programme was initially limited to a few states and was extended to whole of India, except islands of Andaman Nicobar and Lakshadweep, w.e.f. 01st April, 2019. The average blending of ethanol in petrol by the Public Sector Oil Companies in Ethanol Supply Year (ESY) 2019-20 was 5.0% based on the availability of ethanol in the country. The Government has initiated several interventions both on the supply and demand side to increase the production of ethanol and the Oil Marketing Companies are also simultaneously upgrading their facilities for ethanol blending to handle more quantity of ethanol.

(d) to (e): Nayara Energy Ltd. has informed that ethanol storage and blending facilities are available at their Wardha depot in Maharashtra and that they are blending ethanol in petrol at this depot.
